

Members will be glad to know that this provision will set at rest doubts about the taxability of the Nobel Prize awarded to Mother Teresa in recognition of her service to suffering humanity.

40. There is no change in the rates of customs and Central excise duties. However, provision has been made in the Finance Bill for the continuance of the auxiliary duties of customs and special duties of excise at the existing rates for the year 1980-81.

I look forward to constructive suggestions from the House for framing the regular budget for the year 1980-81 a few weeks later.

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#### FINANCE BILL\*, 1980

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): Sir, I beg to move for leave to introduce a Bill to continue for the financial year 1980-81

the existing rates of income-tax with certain modifications, to provide for certain exemptions from income-tax and to provide for the continuance of the provisions relating to auxiliary duties of customs and special duties of excise for the said year.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to continue for the financial year 1980-81 the existing rates of income-tax with certain modifications, to provide for certain exemptions from income-tax and to provide for the continuance of the special duties of excise for the said year."

*The motion was adopted*

SHRI R. VENKATARAMAN: I introduce the Bill.

17.30 hrs

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 12, 1980, Phalguna 22, 1901 (Saka).*

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\*Introduced with the recommendation of the President.